

SCHEDULE A.

I certify that A. B has purchased under Act No. XI of 1859 the mehal (or share of a mehal) specified below, standing in the towjee of the district of and that his purchase took effect on the day of (being the day after that fixed for last day of payment).

(Signed) D E

*Collector*

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SPECIFICATION.

*(if of an entire Mehal.)*

Towjee number

Name of Mehal

Name of the former proprietor

Sudder jumma

*(if of a Share of a Mehal.)*

Towjee number of the entire Mehal

Name of the entire Mehal

Sudder Jumma of the entire Mehal

Description of the share sold

Subordinate Towjee number of the share sold

Name of the former proprietor of the share sold

Sudder Jumma for which the share sold is separately liable.